

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 103  
IB-2262/ND/2019**

**IN THE MATTER OF:**

**M/s. Venessa Metals and Alloys Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Terrence Alloys Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 02.06.2021  
(Virtual Hearing)**

**Coram:**

**DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**SHRI, NARENDER KUMAR BHOLA, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :**

**For the Respondent/ Corporate-debtor :**

**For the Resolution Professional**

**:Mr. Brahm Datt Verma, Advocate.**

**ORDER**

**IA/1995/2021**

This is an application by Resolution Professional seeking an order of liquidation for the corporate debtor under Section 33(2) of IBC, 2016. Mr. Brahm Datt Verma, Resolution Professional has appeared and made submissions that the CoC by 100% majority proposed for liquidation and also the CoC has resolved to appoint Mr. Brahm Datt Verma, Resolution Professional as liquidator in the matter.

Having gone through the contents of the application and having heard the submissions made by the Resolution Professional, the corporate debtor

(Anjula)

may be liquidated and this Tribunal confirms the CoC's decisions to appoint the Resolution Professional Sh. Brahm Datt Verma as liquidator in the matter.

The liquidator is directed to take steps as per law and inform the progress of liquidation after 30 days. This application stands **allowed**.

The case is now posted to **16.07.2021**.

**IA No. 5740/2020**

Heard the submissions made by the learned counsel for the Resolution Professional. Despite service of notice and also e-notice from the Court, no one has represented the corporate debtor. Therefore the Resolution Professional is directed to take up the matter with IBBI for taking necessary action against the suspended Board of Directors. The progress of the matter may be informed after a month i.e. on **16<sup>th</sup> of July 2021**.

**IA No. 2282/2021**

The Resolution Professional has submitted the fourth status report for the period commencing from 1<sup>st</sup> of February, 2021 to 15<sup>th</sup> of May, 2021. Fourth Status Report's contents have been noted and the same has been taken on record with just exceptions. The IA stands closed.

-Sd-

**(Narender Kumar Bhola)**  
**Member (T)**

-Sd-

**(P.S.N. Prasad)**  
**Member (J)**